

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 55/2020	Powergrid Corporation of India Ltd. VS Central Electricity Regulatory Commission & Ors.	2423/2019 Dated 17/12/2019	11/02/2020		13/02/2020 Court - 2
2	IA 2255/2019 in DFR No. 2430/2019 (IA 2255/2019 - For condonation of delay in filing the Appeal)	Jaipur Vidyut Vitran Nigam Limited VS Ashiana Ispat Ltd. & Ors.	2430/2019 Dated 19/12/2019	11/02/2020		13/02/2020 Court - 2
3	APL No. 54/2020 & IA 154/2020 & IA 155/2020 & IA 153/2020 (IA 154/2020 - For interim relief & IA 155/2020 - For filing additional document & IA 153/2020 - For exemption from filling certified copy of impugned order)	Talettutayi Solar Projects Four Private Limited VS Solar Energy Corporation of India Limited	41/2020 Dated 24/01/2020	11/02/2020		13/02/2020 Court - 2